National Company Law Tribunal

Allahabad Bench

CR NO. 1/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NAME OF THE COMPANY: VISHWAKJam Tigsye PV+ L+& V/5 Vighwakgam

SECTION OF THE COMPANIES ACT: U/S

Sl. NO.

<u>Designation</u> <u>Representation</u>

1. Kashif Zaish Launger (Retituoners) Whif 11/8/17

CA No. 1/2016

Sh. Kashif Zaidi for the petitioner. The present case is received as transferred case from the High Court of Uttrakhand and as per the information provided. The ROC, Kanpur has been assigned additional charge of the OL of Uttrakhand.

In view of this, the Registry is directed to issue a formal notice to the ROC, Kanpur being Incharge OL of Uttrakhand.

It appears that a proper notice to the ROC, Kanpur incapacity of Incharge OL, Uttrakhand has not been served and such notice was issued to the Official Liquidator, Allahabad only.

In view of this, Registry is directed to issue a fresh a notice to the ROC Kanpur and Incharge OL, Uttrakhand for filing its report.

The matter be listed on 6th September, 2017.

Dated:11.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: P.K. Jyoti